

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

47. CP/228(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.06.2024**

NAME OF THE PARTIES:- Sunil Sarojkumar Surana & Anr
V/s
Bhutoria Refrigeration Pvt. Ltd.

Section: U/s 241, 242 of Companies Act 2013

ORDER

Counsel, Ranit Basu a/w Maitri Malde appeared for the Petitioner, and Counsel, Cyrus Bhquna a/w Dikshat M. appeared for the Respondent. By consent of the parties list this matter for hearing on **19.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
HARSHADA

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)